विरुद्ध सतर्कता सम्बन्धी कितने मामले अनिर्णीत पड़े हुए हैं;

(ख) उनमे से ऐसे कितने मामले हैं जो गत तीन वर्षों से अनिर्णीत पड़े हुए हैं; और

(ग) इन मामलों को शीघ्र निपटाने के लिए सरकार ने क्या कार्यवाही की है ?

संचार मन्त्री (डा० शंकर दयाल शर्मा) : (क) आठ।

(ख) एक।

(ग) इन मामलों की प्रगति की हर महीने जाच की जाती है और विलम्ब न हो इसके लिए तुरन्त यथोचित कारंवाई की जाती है।

मध्य प्रदेश के लिए पृथक् डाक तथा दूर संचार सर्किल बनाया जाना

2244. श्री गंगा चरण दीक्षित : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश ने राज्य के लिए पृथक् डाक तथा दूर संचार सर्किल बनाने के बारे मे कोई प्रस्ताव केन्द्र को भेजा है; और

(ख) यदि हां, तो सरकार ने उन पर क्या निणय किया है ?

संचार मन्त्री (डा० शंकर दयाल शर्मा) : (क) मध्य प्रदेश मे डाक और दूर सचार सर्किल पहले से ही अलग अलग काम कर रहे है।

(ख) प्रश्न ही नही उठता।

Production of Aluminium foils in Andhra Pradesh

2245. SHRI Y. ESWARA REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a new technology would be used in the production of aluminium foils in Andhra Pradesh to meet the requirements of South;

(b) whether Andhra Pradesh Government have asked the Union Government to sanction the case in favour of aluminium foils; and

(c) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTERY OF STEEL and MINES (SHRI SUKHDEV PRASAD): (a) to (c). In November 1973, an application for setting up an Aluminium Foil Plant in Andhra Pradesh was submitted by M/s. Andhra Pradesh Industrial Development Corporation Limited. No mention of any specific process technology to be adopted in the manufacture of aluminium foils was made in the application.

State Government of Andhra Pradesh had supported the case.

The application was considered alongwith other applications received earlier and was rejected in view of substantial capacity being set up by M/s. Bharat Aluminium Company Limited in the public sector.

The sanctioned capacity for aluminium foils is considered sufficient to meet the near future requirements of the country.

Progress of Karwar Port

2246. SHRI B. V. NAIK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether work at Karwar Port is not progressing satisfactorily;

(b) if so, the reasons therefor; and

(c) the probable period within which the project will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) to (c). Apart from Rs. 39.13 lakhs sanctioned for improvement of the op-